

ITEM NO.15

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 14113/2019

NARESH SINGH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.120439/2019-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT and IA No.120438/2019-EXEMPTION FROM  
FILING O.T. and IA No.120437/2019-CONDONATION OF DELAY IN REFILING)

Date : 26-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA  
[IN CHAMBER]

For Petitioner(s) Mr. Sibor Sankar Mishra, AOR

For Respondent(s) Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Delay in refiling the petition is condoned.

(JYOTI GUPTA)  
SENIOR PERSONAL ASSISTANT

(SANTOSH KUMAR)  
BRANCH OFFICER